

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.08.2022 (WEDNESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1506 of 2019	Excise and Taxation Department Vs. Allied Strips Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand Viren Sharma-R1 & R2
2.	Comp. App. (AT) (Ins) No. 372 of 2020	Nikhil Chaudhary Vs. Hi-Lead Infotech Pvt. Ltd. Through Its Director Sunil Kumar	Mahohar Malik	Jeetender Gupta
3.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand
4.	Comp. App. (AT) (Ins) No. 439 of 2022	Regional Provident Fund, Jaipur Vs. Pratibha Khandelwal (RP) & Ors.	Kaushik Kumar Dey	Abhishek Anand Karan Kohli Pratibha Khandelwal-R1
5.	Comp. App. (AT) (Ins) No. 472 of 2022	Manoj Kumar Umashankar Saraf & Ors. Vs. Bhuvan Madan Resolution Professional Ferro Alloys Corporation Ltd. & Ors.	Deepak Chawla	Saurav Panda Charu Bansal-R1
6.	Comp. App. (AT) (Ins) No. 640 of 2022	SERI Equipment Faineance Ltd. Vs. Uday Narayan Mitra IRP of ARSS Infrastructure Projects Ltd.	Aditya Kanodia	Sahasransu Sourav

For Hearing

7.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
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8.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. With	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
9.	Comp. App. (AT) (Ins) No. 1054 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3
10.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 & I.A. No. 451 of 2022	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	Yogesh Sharma- Contemnors 1 to 3
11.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitiesh & Anr. Vs. Prithvi Raj kasana With	Anuj Tiwari	Yogesh Sharma- Contemnors 1 to 3
12.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	Yogesh Sharma- Contemnors 1 to 3

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By order of Hon'ble Chairperson
-sd/-
Registrar